

**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 28th May, 2022

No. HCM/C-54/2013/RC(J)/9673 : : Hon'ble the Chief Justice is pleased to establish a **Permanent Secretariat for State Court Management System (SCMS)** for effective implementation of National Court Management System (NCMS) plan with the following members to be headed by the Registrar General.

1. Registrar (Judl.), High Court of Manipur
2. Jt. Registrar (Judl.), High Court of Manipur
3. Court Managers, High Court of Manipur
- ✓ 4. System Analyst, High Court of Manipur
5. Shri Panmei Lawson, Judicial Assistant, High Court of Manipur
6. Shri Uttam Chabungbam, Computer Assistant, High Court of Manipur

By Order, etc.

Sd/-

**REGISTRAR GENERAL
HIGH COURT OF MANIPUR**

Imphal, the 28th May, 2022

Endt. No. HCM/I-17/2012-A&E/9674-89

Copy to:

1. The Director, Manipur Judicial Academy.
2. The District & Sessions Judge, Imphal West.
3. The District & Sessions Judge, Thoubal.
4. The District & Sessions Judge, Bishnupur.
5. The Commissioner (Law)/Secretary (Law), Govt. of Manipur.
6. Shri H.S. Paonam, Sr. Advocate.
7. Shri Kh. Tarunkumar Singh, Advocate.
8. Shri Rakesh Meihoubam, Advocate.
9. The Jt. Registrar (Admn.), High Court of Manipur
10. The Principal Secretary to Hon'ble the Chief Justice.
11. The System Analyst, High Court of Manipur [He is requested to upload the same on official website]
12. The Private Secretary to Hon'ble Mr. Justice L.S. Jamir (for kind information to His Lordship).
13. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran (for kind information to His Lordship).
14. The Court Officer – I, High Court of Manipur (for necessary arrangement).
15. Persons Concerned.
16. The Order book/Guard file.


28/5/2022
REGISTRAR GENERAL